GOVERNMENT OF INDIA MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION DEPARTMENT OF CONSUMER AFFAIRS

RAJYA SABHA UNSTARRED QUESTION No. 2938 TO BE ANSWERED ON 19.08.2025

MARKET MONITORING SYSTEM FOR BIS CERTIFIED PRODUCTS

2938. SMT. DARSHANA SINGH (**OIH**)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether any system has been implemented for market surveillance of products certified by the Bureau of Indian Standards (BIS);
- (b) if so, the manner in which this system works and the product categories that have been brought under the purview of this surveillance so far;
- (c) whether Government is providing certificate verification facilities to consumers through the BIS-Care app or other digital means;
- (d) if so, the details thereof; and
- (e) the reforms proposed to make market surveillance mechanism more effective in the future?

ANSWER

THE MINISTER OF STATE, CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI B.L VERMA)

(a) & (b): BIS grants license to use BIS Standard mark to the manufacturers after ensuring their manufacturing, testing capabilities and conformity of the product to the respective Indian Standard specification(s). At present 1406 Indian Standards are available for certification.

The Government of India through its line Ministries / Regulators, so far has notified a total of 190 Quality Control Orders covering 773 products for compulsory certification of BIS. These 190 QCOs include 1 Horizontal QCO on Safety of Electric Appliances as per IS 302-1 (issued by DPIIT in FY 2024-25). Additionally, a Horizontal QCO on Machinery and Electrical Equipment Safety (Omnibus Technical Regulation) Order, 2024 has been issued by Ministry of Heavy Industries, Govt. of India.

Post certification, BIS also carries out factory & market surveillances for the products under certification. Samples are drawn from the factory and market for independent testing. Test results are analysed and non-conformities observed are taken up with manufacturers for corrective actions at first instance. For repeated non-conformities observed from surveillance, actions like suspension and cancellation of license are taken against the manufacturers.

Ministry of Electronics and Information Technology (MeitY), through its "Electronics and Information Technology Goods (Requirement for Compulsory Registration) Order, 2012," (now superseded by the "Electronics and Information Technology Goods (Requirement of Compulsory Registration) Order, 2021"), has brought 64 categories of electronic and IT products, including mobile phones, laptops, LED luminaires, power adapters, earphones under the Compulsory Registration Scheme (CRS) of BIS. The market surveillance of the products covered under this order is carried out by MeitY to monitor compliance to the notified standards.

Presently, 64 product categories are notified under Electronics and Information Technology Goods (Requirement of Compulsory Registration) Order, 2021 details of which may be accessed from the link below: https://www.bis.gov.in/wp content/uploads/2021/11/Electronics-and-Information Technology-Goods-Requirement-of-Compulsory-Registration Order-2021-1.pdf

- (c) & (d): Regarding providing the certification verification facilities, public dashboards to verify the authenticity and genuineness of BIS certification on a real-time basis has been made available for consumers by BIS. Such facility to verify the authenticity of products and details of the certification also exists in the BIS CARE app, which is available to the public free of cost. The BIS CARE app has also an option for public to submit queries, grievances and complaints to BIS.
- (e) : The market surveillance activity has been digitized. Factory & market surveillances are carried out using the mobile based application equipped with features like Geo-tagging, geo fencing and on-spot reporting. Further, risk based approach to surveillance has also been implemented focussing on higher non-compliance areas and mass consumption consumer goods. For such non-compliant products & manufacturers, the surveillance frequency is enhanced by BIS under risk based approach.
